

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 281/2024 in CP (IB) No. 157/9/HDB/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Aeruva Naga Mallikarjuna

...Operational Creditor

VS

ICOAT Projects Private Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 281/2024

Learned Counsel Mr. Varun Ambati, for applicant present Physically. This is an application to take 3rd Progress Report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-
MEMBER (T)

Sd/-
MEMBER